

17/12/2009 1/6

Mr. Vijay Mehta, Counsel for applicant.

Notice served to respondent No. 2 and service of notice still awaited for respondent No. 1.

Post the case on 20/01/2010.

V. K. KAPOOR
ADMN. MEMBER

20/01/2010

Mr. Vijay Mehta, Counsel for applicant, present.

List this case on 19/2/2010 since nobody is appearing for respondents.

V. K. KAPOOR
ADMN. MEMBER

Justice S. M. M. Alam
Judicial Member

19/2/10

Mr. Vijay Mehta, Counsel for applicant.

The learned counsel Mr. Vijay Mehta seeks permission to withdraw this application with permission liberty to file a fresh OA. Prayer is allowed. The application is allowed to be withdrawn with permission to file a fresh OA, if need be.

This OA stands dismissed as withdrawn

Dr. K. S. SUGATHAN
ADMN. MEMBER

Justice S. M. M. Alam
Judicial Member

दिनांक 17/12/15 के आदेशानुसार
मेरे उपस्थिति में दिनांक 2/2/16
को अग-III व III नष्ट किए गए

अनुमान अधिकारी
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर

R-2 Notice
Served
R-1 still awaited
1/11/11

R-2 notice served
&
R-1 still
awaited
1/12/12

Copy
27/12